

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 16.11.2021

ORDER NO. 151 of 2021

Hon'ble President is pleased to partially modify the roster order no. 115 of 2021 for **CESTAT, Mumbai** from **22.11.2021** to **26.11.2021** as follows:

| PERIOD | CORAM | WORKS ASSIGNED |
|-------------------------------|--|--|
| From 22.11.2021 to 26.11.2021 | Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. Anjani Kumar, Hon'ble Member (Technical) | Customs and Service Tax Division Bench matters |
| From 22.11.2021 to 26.11.2021 | Mr. S. K. Mohanty, Hon'ble Member (Judicial) and Mr. Sanjiv Srivastava, Hon'ble Member (Technical) | Excise Division Bench matters |
| From 22.11.2021 to 26.11.2021 | Mr. C. J. Mathew, Hon'ble Member (Technical) and Mr. Ajay Sharma, Hon'ble Member (Judicial) | Excise Division Bench matters |
| From 22.11.2021 to 26.11.2021 | Mr. S. K. Pati, Hon'ble Member (Judicial) | Single Member matters |

Note:

1. The Excise cause list will be split into two and heard by the respective Benches.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)
Registrar

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Deputy Registrar